

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 389  
TO BE ANSWERED ON 19<sup>TH</sup> JULY, 2016

PROCUREMENT FROM BACKWARD AREAS

389. SHRI S.P. MUDDAHANUME GOWDA:  
SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the total quantum of wheat, rice, sugarcane and other Kharif crops procured, particularly from the backward and tribal areas of the country during the last three years and the current year, so far;
- (b) the total number of farmers benefited therefrom particularly in the backward and tribal areas, State-wise;
- (c) whether the Government has taken any steps for providing remunerative prices to farmers for their crops, particularly those belonging to the backward and tribal areas of the country; and
- (d) if so, the details thereof?

A N S W E R  
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI RAM VILAS PASWAN)

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(a) & (b): The quantum of Wheat, Rice and coarse grains procured in Central Pool (State-wise) during last three years are at Annexure-I, II & III respectively. As far as Sugar cane is concerned, it is not procured by Central Government.

Separate figures of procurement for backward and tribal areas of country and data regarding number of farmers benefitted is not maintained by the Ministry.

(c) & (d): Yes, Madam. The steps taken by Central Government for providing remunerative prices to farmers including backward and tribal areas for their crops are at Annexure-IV. In the Memorandum of Understanding (MoU) signed with Decentralised Procuring (DCP) States, emphasis for making special efforts by State Government to extend procurement operations to poor and backward districts has been given.

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ANNEX REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.389  
DUE FOR ANSWER ON 19.07.2016 IN THE LOK SABHA

### Procurement of paddy in terms of Rice for Central Pool

Fig in LMT as on 11-07-2016

S.No.	STATES/ UTs	KMS 2012-13	KMS 2013-14	KMS 2014-15	KMS 2015-16*
1	Andhra Pradesh	64.86	37.37	35.96	43.27
2	Telangana		43.53	35.04	15.80
3	Assam	0.20	0.00	0.15	0.3
4	Bihar	13.03	9.42	16.14	12.25
5	Chattisgarh	48.04	42.90	34.23	34.42
6	Gujarat	0.00	0.00	0.00	0.01
7	Himachal Pradesh	0.01	0.00	0.00	0.00
8	Haryana	26.09	24.06	20.15	28.61
9	J&K	0.02	0.00	0.00	0.07
10	Jharkhand	2.15	0.00	0.06	2.06
11	Karnataka	0.59	0.00	0.88	0.55
12	Kerala	2.40	3.59	3.74	3.82
13	Madhya Pradesh	8.98	10.45	8.07	8.49
14	Maharashtra	1.92	1.61	1.99	2.29
15	Odisha	36.15	28.01	33.57	33.69
16	Punjab	85.58	81.06	77.86	93.50
17	Rajasthan	0.00	0.00	0.00	0.00
18	Tamilnadu	4.81	6.84	10.51	11.10
19	Uttar Pradesh	22.86	11.27	16.98	29.10
20	Uttanchal	4.97	4.63	4.65	5.97
21	West Bengal	17.66	13.59	20.32	15.68
22	Others	0.12	0.12	0.10	0.16
<b>Total</b>		<b>340.44</b>	<b>318.45</b>	<b>320.40</b>	<b>341.14</b>

\*Procurement during KMS 2015-16 is under progress . Data reported as on 11.07.2016

ANNEX REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.389 DUE FOR ANSWER ON 19.07.2016 IN THE LOK SABHA

### Procurement of Wheat for Central Pool

(Fig. in LMT)

S.N.	STATES/ UTs	RMS 2013-14	RMS 2014-15	RMS 2015-16	RMS 2016-17
1	Gujarat	0.00	0.00	0.73	0.00
2	Haryana	58.73	64.95	67.78	67.22
3	Madhya Pradesh	63.55	70.94	73.09	39.90
4	Punjab	108.97	116.41	103.44	106.45
5	Rajasthan	12.68	21.59	13.00	7.62
6	Uttar Pradesh	6.83	6.28	22.67	8.02
7	Uttrakhand	0.05	0.01	0.04	0.02
8	West Bengal	0.02	0.00	0.00	0.00
	Others	0.09	0.05	0.13	0.07
<b>TOTAL</b>		<b>250.92</b>	<b>280.23</b>	<b>280.88</b>	<b>229.30</b>

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**STATEMENT SHOWING PROCUREMENT OF COARSEGRAINS***Figures in Tonnes*

KMS	COMMODITY	MAH.	C. GARH	M.P.	A.P.	TELANGANA	BIHAR	KAR.	RAJ.	GUJARAT	HARYANA	TOTAL
2011 -2012	JOWAR								-	-	-	0
	BAJRA	0	-		-			-		-	17385	17385
	MAIZE	139	450	16803					-	-	-	17392
	RAGI		-		-			1157	-	-	-	1157
2013 -2014	JOWAR	85		2				4				91
	BAJRA											0
	MAIZE	95555	2587	86573	27918	288904	722	713807				1216066
	RAGI							14788				14788
2014 -2015	JOWAR	5867		1643				6839				14349
	BAJRA											0
	MAIZE	1619		301842	4945	6438						314844
	RAGI							135955				135955
2015 -2016 *	JOWAR	16569		4947								28645
	BAJRA										5053	5053
	MAIZE	11		22962								22973
	RAGI							203769				203769

\* As on 13.07.2016

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ANNEX REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE UNSTARRED QUESTION NO.389 DUE FOR ANSWER ON 19.07.2016 IN THE LOK SABHA

The steps taken by Central Government for providing remunerative prices to farmers including backward and tribal areas for their crops are as follows:-

1. Keeping in view the procurement potential areas, procurement centres for MSP operations are opened by Government agencies, both FCI and State Government, after mutual consultations.
2. Farmers are made aware of the MSP operations by way of advertisements like displaying banners, pamphlets, announcement for MSP and specification in print and electronic media.
3. Payment for the wheat and paddy procured from farmers is either made directly to the farmers or through arthias/co-operative societies as per prevailing system of the State. Payment to farmers are also made through A/c payee cheque/electronic mode.
4. MSP has been enhanced from time to time to encourage delivery of foodgrains into central pool purchase.

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